

because of a building existing nearby and this had to be done by chiselling, which took considerable time; and due to the difficulties encountered in procurement of the requisite quantity of cement and steel.

As per present indications, the transmitter is envisaged to be commissioned during the first half of 1993.

[*Translation*]

Exemption from Entertainment Tax for Theatre Shows

4869. SHRI KASIRAM RANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to exempt all the Theater shows from entertainment tax:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) the scheme of legislative powers for the States and the Union Government under the Constitution gives complete powers to the State Governments in the matter of levy of entertainment tax for exhibition of films. The Central Government do not have statutory powers to issue directions to State Governments for levying entertainment tax. The relevant Entry in the State List reads as follows:

Entry 62- Taxes on luxuries, including taxes on entertainments, amusements, betting and gambling.

(b) Does not arise.

(c) As above.

[*English*]

Implementation of I. Ramamohan Rao Committee Report

4870. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Indian Federation of Small & medium Newspapers has demanded the implementation of the I. Ramamohan Rao Committee Report;

(b) if so, the steps proposed to be taken in this regard; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) Yes, Sir.

(b) and (c). Government have already initiated action for acceptance of the report for implementation.

Closure of Cinema Houses

4871. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of cinema houses closed during each of the last three years and the reasons therefor; and

(b) the action the Government proposed to take cinema industry out of crisis?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) and (b). The information is being col-

lected and will be placed on the Table of the House.

Kanyapur Unit of the Cycle Corporation of India

4872. SHRI HARADHAN ROY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering proposals for modernisation and expansion of the Kanyapur unit of the Cycle Corporation of India in West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). Government have plans for the revival and rehabilitation of Cycle Corporation of India Limited, which covers aspects such as modernisation of plant and machinery, rationalisation of work force, capital restructuring and financial assistance for working capital etc. However, no plan for the expansion of Cycle Corporation of India Ltd. is under consideration of the Government.

Vacant Posts of Grade 'C' and 'D' Stenographers

4873. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) the number of posts of Grades 'C' and 'D' Stenographers lying vacant in the Government offices and since when these are lying vacant; and

(b) the steps taken to fill up the vacant posts?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (B). The posts of Grades 'C' & 'D' Stenographers are spread-over various Ministries/Departments and their attached offices participating in the Central Secretariat Stenographers Service, Indian Foreign Service (B), Railway Board Stenographers Service, AFHQ Stenographers service and some other comparable Organisations. The information about the number of such posts lying vacant is not centrally maintained.

Staff Selection Commission conducts examinations annually/periodically for recruitment to these two grades against the demand placed by the concerned authorities against Direct Recruitment Departmental Examination quota. Staff Selection Commission have nominated in April, 1991 585 candidates from the Stenographers Grade 'D' Open Examination, 1990 for appointment in the above services. 286 vacancies in Grade 'C' of Central Secretariat Stenographers Service have been intimated to Staff Selection Commission for filling up through Grade 'C' Stenographers Examination, 1989. Vacancies earmarked for appointment against promotion quota of Grade 'C' Stenographers are filled up by the concerned authorities as and when required. Staff Selection Commission are holding the next examinations for recruitment of Stenographers as follows:

Stenographers Grade 'D' - Sep. 1991 Examination, 1991

Stenographers Grade 'C' - Dec. 1991 Examination, 1990

Research of Super Conductivity

4874. SHRI RADHIKA RAJAN PRAMANIK: Will the PRIME MINISTER be pleased to state: